

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

ORDER

On attaining the age of superannuation, the following officials shall retire from Government Services from the date mentioned against their names. Steps to complete their pension papers be taken as per CCS Rules, subject to the Vigilance Clearance.

S. No.	NAME OF RETIREE	DESIGNATION	DATE OF BIRTH	DATE OF SUPERANNUATION
1	Sh. Thaman Bahadur S/o Sh. Dal Bahadur (E.C. No. 90529)	Peon/Orderly	01-02-1964	31.01.2024
2	Sh. Ishwar Prakash S/o Har Narain (E.C. No. 10459)	Dak Peon	04-01-1964	31-01-2024
3	Sh. Mahadev S/o Sh. Ram Swaroop (E.C. No. 10450)	Dak Peon	21-01-1964	31.01.2024
4	Ms Bimla Devi W/o Rameshwar Prasad (EC No. 57321907)	Peon/Orderly	22-01-1964	31.01.2024
5	Sh. Dharambir Singh S/o Sh. Sahi Ram (EC No. 23922069)	Process Server	02-01-1964	31.01.2024
6	Sh. Ashok Kumar S/o Sh. Bhagwan Dutt (EC No.90331)	Bailiff	02-01-1964	31.01.2024
7	Sh. Lahadan Singh S/o Sh. Munshi Ram (EC No. 90726)	Civil Nazir	05-01-1964	31.01.2024
8	Sh. Siya Ram S/o Sh. Ram Bharose (EC No. 10451)	Dak Peon	18-03-1964	31.03.2024
9	Sh. Rajinder Kumar S/o Sh. Sultan Singh (EC No. 10455)	Peon/ Orderly	09-03-1964	31.03.2024
10	Sh. Om Prakash S/o Sh. Bhim Singh (EC. No. 90714)	Civil Nazir	01.04.1964	31.03.2024
11	Ms. Devki Devi W/o Sh. Mohan Singh (EC. No. 90435)	Group-D	15-05-1964	31.05.2024
12	Sh. Sudat Kumar S/o Sh. Parmanand (EC No. 90737)	Civil Nazir	21-05-1964	31.05.2024
13	Sh. Lekh Raj S/o Sh. Chet Ram (EC No. 90124)	Peon/Orderly	01-08-1964	31.07.2024
14	Sh. Raj Singh S/o Sh. Ishwari Prasad (E.C. No. 90751)	Civil Nazir	14-07-1964	31.07.2024
15	Sh. Virender Kumar Saxena S/o Sh. Kishan Lal (E.C. No. 90716)	Civil Nazir	05-07-1964	31.07.2024
16	Sh. Anil Kumar S/o Sh. Om Praksah (EC. No.90717)	Civil Nazir	10-07-1964	31.07.2024
17	Sh. Ravinder Nath S/o Sh. Vishwanath (EC No. 10440/32183687)	Peon/Orderly	14-08-1964	31.08.2023
18	Sh. Shanker Lal S/o Sh. Sarwan Lal (EC. No. 10205)	Naib Nazir	10.10.1964	31.10.2024
19	Sh. Madan Lal S/o Bhika Ram (EC. No. 10487)	Peon/ Orderly	15.11.1964	30.11.2023
20	Sh. Shri Ram S/o Sh. Khacheru Ram (EC. No. 10492)	Peon/ Orderly	21-12-1964	31.12.2024
21.	Sh. Rameshwar Dass S/o Sh. Sita Ram	Bailiff	01-01-1965	31.12.2024

NK 27.9.23.

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
DELHI.

No. 73271-321 /Admn.III/PF/2023

Dated, Delhi the 27.9.23

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- 07 Website Committee English/Hindi, Tis Hazari Courts, Delhi.

Rajeev
27/09/23

ADMINISTRATIVE OFFICER (J)
ADMINISTRATION BRANCH-III
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE, (HQs.)
DELHI
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